

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 802/252/HDB/2018
NAME OF THE COMPANY	Analytica Life Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	Nadimaply Rama Subramanyaraju & Another
NAME OF THE RESPONDENT(S)	Registrar Of Companies Of Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy B. Manpal Reddy	Advocate	9000655656	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suma on behalf of	Adv.	9160001435	
T. Sujan Kumar Reddy for RoC			

**ORDER**

Learned counsel Mr.V.Venkata Rami Reddy and Mr.B.Manpal Reddy present for Applicant. Learned counsel Ms.Suma present on behalf of Mr.T.Sujan Kumar Reddy for RoC.

Applicant served proof of service of copy of petition on RoC.

Applicant is directed to issue notice to RoC requiring him to file report within 14 days from the date of receipt of notice and file proof of service.

Applicant is directed to file Bank statement.

List the matter on 22.08.2018 for report of RoC and hearing.

MEMBER JUDICIAL